

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : 5
PETITION NUMBER : CP/629/(IB)/2017
NAME OF THE PETITIONER(S) : VASAVI BALA RESINS PVT LTD
NAME OF THE RESPONDENT(S) : URBANE INDUSTRIES LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	Advocate.

Item no: 13
S/c. Chandrakumar - Contr. Resident S.C. Chf
For & on behalf of S.K. Gaurav Kumar company Secretary dpr
dpr

ORDER

The Company Secretary, representing the Petitioner present. At this stage, Counsel for Corporate Debtor appeared and submitted that he has not received the documents. The Representative for the Petitioner is directed to supply the documents to the other side. Counsel for the Respondent is directed to file reply within a week's time by providing copy to the other side. Matter is posted for arguments. Put up on **24.11.2017** at **10.30 A.M.**

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)